

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 34 of 2016 (SZ)

Appellant(s)

Respondent(s)

M/s. Sripathi Paper & Boards (P) Ltd.
Rep. by its Managing Director
Mr.K. Ravichandran, Siuvakasi

Vs. 1. The Chairman
Tamil Nadu Pollution Control Board
Guindy, Chennai
2. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Thoothukudi
3. The Commissioner of Customs,
Tuticorin

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.V. Suthakar, K.S. Viswanathan
N. Ananthakavitha

Mrs.Rita Chandrasekar for R 1 & 2
M/s.T.R.Senthil Kumar for R3

Note of the Registry	Orders of the Tribunal
Item No.3	<p>Date: 10th July, 2017</p> <p>The learned counsel appearing for the 1st and 2nd respondents seeks time to file Compliance Report. Reports shall be filed within two weeks after serving advance copy to the learned counsel appearing for the other side.</p> <p>Post this appeal on 31.07.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>